Year	Overall percent capacity utilisation at the four SAIL Integrated Steel Plants	TISCO
1981-82	81%	107%
1982-83	81%	108%
1983-84	68%	108%
1984-85	76%	99%

The sales revenue and net profit of SAIL and TISCO for the years 1981-82, 1982-83 and 1983-84 are given below:

(Rs. in crores)

	SAIL		TISCO	
	Sales Revenue	Net Profit (+)/Loss()	Sales Revenue	Net Profit
1981-82	2641.25	(+) 39.17	664.61	77.65
1982-83	3032.66	() 105.76	749.94	44.87
1983-84	3108.22	() 214.53	853.25	20.01

The exact financial performance of SAIL for 1984-85 will be known after the accounts are closed but it is expected to make a profit.

## Evasion of Excise Duty by Haryana Based Sheet Glass Works Compacy

- SHRI BANWARI LAL PURO-HIT: Will the Minister of FINANCE be pleased to state:
- (a) whether the Directorate of antievasion of excise duty Department has recently detected a Haryana based sheet glass works company which allegedly evaded central excise duty to the tune of crores of rupees;
  - (b) if so, the details thereof;
- (c) whether any arrest have been made in this connection so far;
  - (d) if not, the reasons therefor; and
- (e) the steps taken by Government against such excise duty evaders?

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI JANARDHANA POOJARY): (a) and (b).

(c) The performance of SAIL is constantly reviewed by the Government and remedial actions are taken wherever necessary.

Yes, Sir. A case of alleged evasion of central excise duty through under-valuation has been detected by the Directorate of Anti Evasion (Central Excise) during raids conducted on M/s. Haryana Sheet Glass Limited, Haryana. Incriminating records were seized. revenue estimated to have been evaded is about Rs. 5 crores.

- (c) and (d). No arrest has been made so far as investigations are in progress.
- (e) On completion of investigation action under the provisions of Central Excise law will be taken for adjudication of the case.

## Award of Central Assistance for Tribunal Areas by Eighth Finance Commission

5219. SHRI GIRIDHAR GOMANGO: Will the Minister of FINANCE be pleased to state:

(a) whether the Eighth Finance Commission awarded Central assistance for Tribal areas, grant-in-aid for upgradation standard of administration in tribal areas, upgradation off health and education in the country;